

Form G (Revised)

**INVITATION FOR EXPRESSION OF INTEREST FOR  
SARGA UDAIPUR HOTELS & RESORTS PRIVATE LIMITED  
BUSINESS OF HOTELS, MALLS, RESORTS, RESTAURANTS,  
SHOPPING COMPLEX, COMMERCIAL COMPLEX, MULTIPLEX ETC.**

(Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India  
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

<b>RELEVANT PARTICULARS</b>	
Name of the Corporate Debtor along with PAN/ CIN/ LLP No.	Sarga Udaipur Hotels & Resorts Private Limited CIN: U55101WB2007PTC112974
Address of the registered office	<b>Plot No. X-1, 2 &amp; 3 Block - EP, Sector - V, Salt Lake City, Kolkata 700091</b>
URL of Website	No Website of CD
Details of Place where majority of Fixed Assets are located	Udaipur (Rajasthan)
Installed capacity of main products/ services	Business of Hotels, Malls, Resorts, Restaurants, Shopping Complex, Commercial Complex, Multiplex Etc.
Quantity and value of main products/ services sold in last financial year	<b>As per the Financial Year 2022-23</b> Quantity- Not Applicable Value- Total Revenue- Rs Nil
Number of employees/ Workmen	1 Employee (approx.) as on the date of CIRP
Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	<p>a. <b>Last available financial statements (with schedules) of two years-</b> Can be obtained by mailing at <a href="mailto:lihalaco@gmail.com">lihalaco@gmail.com</a></p> <p>b. <b>List of Creditors available at the website of IBBI</b> i.e. <a href="https://ibbi.gov.in/en/claims/claim-process/U55101WB2007PTC112974">https://ibbi.gov.in/en/claims/claim-process/U55101WB2007PTC112974</a></p> <p>c. <b>Relevant dates for subsequent event of the Process</b></p> <p>i. Date of issue of Information Memorandum, Evaluation Matrix and Request for Resolution Plans to Prospective Resolution Applicants – <b>24<sup>th</sup> January, 2024</b></p> <p>ii. Last date for submission of Resolution Plan- <b>27<sup>th</sup> February, 2024</b></p>
Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Can be obtained by mailing at <a href="mailto:lihalaco@gmail.com">lihalaco@gmail.com</a>
Last date for receipt of expression of Interest	16 <sup>th</sup> January, 2024
Date of issue of provisional list of prospective resolution applicants	19 <sup>th</sup> January, 2024
Last date for submission of objections to provisional list	24 <sup>th</sup> January, 2024
Process email id to submit EOI	<a href="mailto:lihalaco@gmail.com">lihalaco@gmail.com</a>

*Rajesh*

**Rajesh Lihala**  
Interim Resolution Professional of  
Sarga Udaipur Hotels & Resorts Private Limited  
BBI/IPA-001/IP-P00525/2017-2018/10950  
IFA Valid till 21/11/2024  
1, Crooked Lane, Kolkata 700 069

Date: 04<sup>th</sup> January, 2024  
Place: Kolkata